

19

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**T.P. Nos. 34-A/2016 & 34-B/2016 with  
T.P. No 34/111A/NCLT/AHM/2016(New)  
C.A. Nos. 284/2014 & 137/2015 with  
C.P. No. 13/111A/CLB/MB/2013(Old)**

Coram:


**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017**

Name of the Company: Shobhna P. Mahajan  
V/s.  
Micro Inks Ltd.

Section of the Companies Act: Section 111A of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
--------------	-------------------------------	--------------------	-----------------------	------------------

1.	A. R. Sheth	Adv. & Solicitor	Respondent	
----	-------------	------------------	------------	---

2.

**ORDER**

None present for Petitioner. Learned Advocate Mr. A.R. Sheth present for Respondent.

List the matter on 04.12.2017 for further hearing.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 17th day of November, 2017.